

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE & INSURANCE)

...

New Delhi, the 15th December, 1975.

NOTIFICATION
INCOME-TAX

No. 1164 F.No.203/31/75-I.T.A.II: It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Medical Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of section 35 of the Income-tax Act, 1961 for research purposes only.

INSTITUTION:

HASTINGI BANCHETTI MEMORIAL TRUST, POONA

The notification will be effective for a period of two years from this date.

(M.K.PANDEY)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

Copy forwarded to:

1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research & Statistics/Public and Publication, New Delhi.
3. Director of C&M Services (Income-tax), 1st Floor, Aivan-e-Jhalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Medical Research, Ansari Nagar, Post Box No.4508, New Delhi 110 016, with reference to their letter No.78/26/74/AAII dated 10.12.1975.
5. Dr.K.H.Banchetti, Managing Trustee, Hastingi Banchetti Trust, Poona, 2 Thube Park, Poona-411005.
6. Comptroller and Auditor General of India (20 copies).
7. Bulletin Section of I.I(BSAP), New Delhi (5 copies).

(M.K.PANDEY)

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